

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. V. C. BARDE
COURT 50 ADDL. SESSIONS JUDGE
Criminal Cause List Dated 23-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>HEARING</u>				
1	SPL CASE CBI	100129/2009	State CBI ACB MUMBAI Vs Shri G.S. Kamath Others	
<u>HEARING BEFORE CHARGE</u>				
2	SPL CASE CBI	100017/2016	The State CBI ACB Vs Rajgopal Ananthakrishan Iyer and another	
<u>STAYED BY HONBLE HIGH COURT</u>				
3	SPL CRI MA	100997/2018	Deputy Director, Directorate of Enforcement Vs Mehul Chinubhai Choksi	S.A.A. Naqvi
<u>HIGH COURT STAYED</u>				
4	SPL CASE CBI	100022/2009	State of Maharashtra C.B.I ACB. MUM Vs Ramesh Shanmukhlal Nakshigara Others	

**CITY CIVIL AND SESSION COURT MUMBAI
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Criminal Cause List Dated 24-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>HEARING</u>				
1	SPL CASE CBI	100110/2017	The State of CBI, ACB Vs Dayananad Mahendra Ray and other 6	
2	SPL CASE CBI	100015/2018	CBI, ACB Vs Dayanand Mahendra Ray and others 5	
<u>HEARING BEFORE CHARGE</u>				
3	SPL CASE CBI	100105/2017	The State of CBI, ACB Vs Bhalchandra Sadashiv Sane and Another 1	
<u>HIGH COURT STAYED</u>				
4	SPL CASE CBI	100045/2010	The State CBI ACB MUMBAI Vs SANJAY TANAJI ZEEMUR AND Others	SPP MR. DUKHANDE SHUKLA

**CITY CIVIL AND SESSION COURT MUMBAI
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Criminal Cause List Dated 25-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	SPL CASE CBI	100038/2018	CBI, BS and FC Vs Gokulnath Raghu Shetty and others 17	SPP Mr. Limosin
<u>HEARING</u>				
2	SPL CASE CBI	100033/2016	The State CBI ACB Vs Shripati Mishra and others	
3	PMLA SPL CASE	100004/2018	DIRECTOR OF ENFORCEMENT Vs NIRAV MODI AND 23 Ors.	ARCHANA SALAYE
4	SPL CASE CBI	100051/2018	The State (Through CBI) Vs Prafulla Kumar Mishra	
<u>APPEARANCE</u>				
5	PMLA SPL CASE	100003/2019	DIRECTORATE OF ENFORCEMENT Vs NIRAV DEEPAK MODI AND ORS.26	PP
<u>HIGH COURT STAYED</u>				
6	SPL CASE CBI	100073/2008	State of Maharashtra C.B.I.A.C.B.MUM Vs Virendra Kumar Agarwal Others	

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. V. C. BARDE
COURT 50 ADDL. SESSIONS JUDGE
Criminal Cause List Dated 26-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>HEARING</u>				
1	SPL CASE CBI	100037/2018	CBI, BS and FC Vs Nirav Deepak Modi and others 24	SPP Mr. Limosin
<u>CHARGE</u>				
2	SPL CASE CBI	100032/2017	The State CBI ACB Vs Sandeep Omprakash Agrawal and others	
<u>APPEARANCE</u>				
3	SPL CASE CBI	100049/2019	C.B.I., B.S.F.C. Vs Sanjay Kumar Prasad and other	pp
<u>HIGH COURT STAYED</u>				
4	SPL CASE CBI	100058/2009	State C.B.I. A.C.B. MUMBAI Vs Karkala Shivaji Arya Others	

**CITY CIVIL AND SESSION COURT MUMBAI
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COURT 50 ADDL. SESSIONS JUDGE
Criminal Cause List Dated 27-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>HEARING</u>				
1	SPL CASE CBI	100008/2018	The State of CBI, ACB Vs Dilip Durga Choudhury and others 3	
<u>EVIDENCE PART HEARD</u>				
2	SPL CASE CBI	100007/2018	The State of CBI, ACB Vs Dilip Durga Choudhary and 2 others	
<u>STEPS</u>				
3	SPL CASE CBI	100055/2014	The State CBI ACB Vs Kishore Kumar Srivastava and anr.	
4	SPL CASE CBI	100003/2018	The State of CBI, ACB Vs Deepak Prem Kumar	
